

Annexure 2
ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED (Project Fernhill, Gurgaon) (UNDER CIRP)
LIST OF OPERATIONAL CREDITORS (EMPLOYEES) BASIS CLAIMS RECEIVED UPTO 20.02.2023

List of Creditors as at 20.02.2023									
SI. No	Claim Ref. No.	Name of creditor	Details of claim received		Details of claim admitted		Amount of claim not admitted	Amount of claims under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Amount covered by security interest			
1	2714	Gopesh Kumar	1/12/2022	213991	155050	-	0	58941	
2	3233	HARISH	1/12/2022	268525	1	-	0	268524	
3	2011	RAMA KANT PANDIT	30/11/2022	240518	153058	-	0	87460	
4	3501	RAKESH VERMA	1/12/2022	4653577	1445874	-	0	3207703	
		TOTAL		5376611	1753983		0	3622628	

1. All claims have been provisionally admitted on the basis of submitted proof of claim and limited information available as per books of the corporate debtor. The CoC may undergo change subject to the verification and collation of claims which is continuing. The list of creditors pertaining specifically to the Fernhill Project has been received from CD only on 21st Feb 2023, so amounts claimed are under verification
2. As per Regulation 14 of IBC 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.
3. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.
4. Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.